

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
IN O.A. NO. 553 OF 2025**

IN THE MATTER OF:

MANJEET SINGH

... APPLICANT

VERSUS

GOVT. OF N.C.T OF DELHI & ORS.

... RESPONDENTS

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New Delhi
02.02.2026

Filed by:

[Handwritten Signature]
DP 59/95

Advocate
Standing Counsel, MCD,
CH.# 8 Lawyers Chambers,
Patiala House Courts,
New Delhi-110001
K-18, Level-1, Green Park Main,
New Delhi-110016
Email:- danubeconsulting@gmail.com
Mobile:- 9311010090

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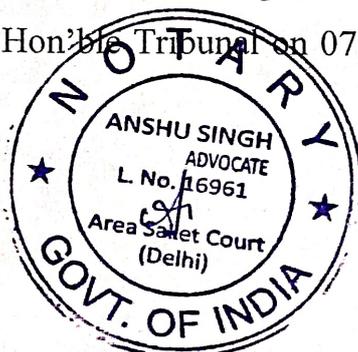
GOVT. OF N.C.T OF DELHI & ORS.

... RESPONDENTS

**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 2, THE
MUNICIPAL CORPORATION OF DELHI FILED IN
COMPLIANCE OF DIRECTIONS DATED 07.11.2025.**

I, Ajay Kumar Mittal S/o M.K Mittal aged about 58 years working as Executive Engineer (EMS), Central Zone, Municipal Corporation of Delhi, having my office at Zonal Office Building, Lajpat Nagar, New Delhi – 110024, do hereby solemnly affirm and state as under:

1. That I am the competent and authorized officer of Respondent No. 2 – Municipal Corporation of Delhi and am fully conversant with the facts and records of the present case. Hence, I am competent to swear this affidavit.
2. That the present affidavit is being filed in compliance of the directions passed by this Hon'ble Tribunal on 07.11.2025, whereby Respondent



No. 2 was directed to file a Status and Action Taken Report within four weeks. The matter is presently listed before this Hon'ble Tribunal on 03.02.2026.

3. That this Hon'ble Tribunal, vide order dated 07.11.2025, was pleased to pass, inter-alia, the following directions:

“...

(8) The Respondent No. 2 is directed to file the status and action taken report within four weeks.

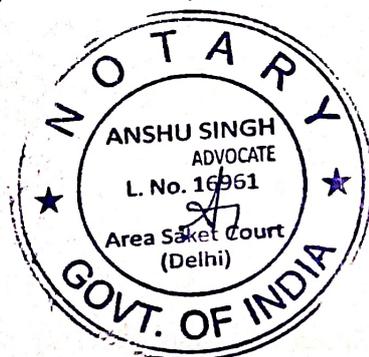
(9) List on 03.02.2026.”

4. That it is respectfully submitted that the Municipal Corporation of Delhi is ensuring daily collection, cleaning, transportation, and disposal of municipal solid waste generated from the colonies of Jangpura-A, Jangpura Extension, and Bhogal, in accordance with the Solid Waste Management Rules, 2016.

5. That the garbage generated from the aforesaid colonies is collected through SWM Rules-compliant Primary Collection Vehicles and is deposited only at the designated secondary collection point (dhalao) in question. From the said dhalao, waste is cleared on a daily basis through Auto Tippers, Mobile Compactors, and other mechanical vehicles deployed by the authorized waste collection agency, M/s J.S. Enviro Services Pvt. Ltd., under the supervision of officials of the Municipal Corporation of Delhi.



6. That the waste lifted from the said dhalao is transported only to authorized disposal facilities, namely: Waste to Energy Plant, Tehkhand, and Sanitary Landfill Site, Okhla, as per the prescribed waste management protocol. Sanitation staff is deployed on a regular basis to maintain cleanliness in and around the dhalao. Relevant deployment orders are annexed herewith as **Annexure-A**.
7. That it is further submitted that the dhalao in question is not serving Jangpura-A Colony alone, but is a critical secondary collection point catering to three contiguous colonies, namely: Jangpura-A, Jangpura Extension, and Bhogal. It is respectfully submitted that three other dhalaos in the vicinity have already been closed, and therefore, the present dhalao has become indispensable from the perspective of operational waste management. The key plan showing the existing dhalao and recently closed dhalao is annexed herewith as **Annexure - B**.
8. That closure of the said dhalao, as prayed for by the Applicant, would severely disrupt the existing waste collection mechanism and would inevitably result in spillage of garbage on public roads, indiscriminate dumping of waste, scattering of refuse in residential areas, and consequent public health and environmental hazards in all the three aforementioned colonies.
9. That, in order to strengthen compliance with the Solid Waste Management Rules, 2016, ten (10) numbers of 1100-litre capacity bins



have already been placed at the said location for organized collection of waste from primary collection vehicles.

10. That the secondary waste collected from these bins is lifted through closed, SWM-compliant Mobile Compactor Vehicles and transported to designated disposal sites, thereby ensuring that there is no open handling, littering, or unauthorized dumping of waste.

11. That recent photographs depicting cleanliness, orderly storage of waste, and proper management at the site are annexed herewith as **Annexure-C**.

12. That it is respectfully submitted that closure of the dhalao at this stage would be counter-productive, environmentally unsound, and contrary to the object of the Solid Waste Management Rules, 2016, which emphasize systematic collection, secondary storage, and disposal, rather than elimination of essential infrastructure.

13. That the present affidavit is filed bona fide in compliance with the directions of this Hon'ble Tribunal and without prejudice to the rights and contentions of Respondent No. 2.




DEPONENT

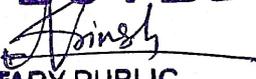
VERIFICATION

I, the deponent above named, do hereby verify that the contents of the foregoing affidavit from paragraphs 1 to 13 are true and correct to the best of my knowledge and belief, derived from official records. No part of it is false and nothing material has been concealed therefrom.

Verified at New Delhi on this ____ day of February, 2026.


DEPONENT

**ATTESTED**


**NOTARY PUBLIC
DELHI (INDIA)
Entry in Notary Register
No. 169/2026.....
Date 02 FEB 2026.....**

Annexure-A

	MUNICIPAL CORPORATION OF DELHI DEPTT. OF E.M.S./CENTRAL ZONE, LAJPAT NAGAR, NEW DELHI-110024	
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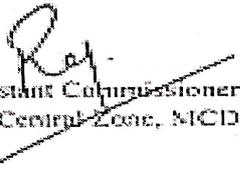
File No. AC/CNZ/MCD/2025-26/D-1132

Dated: 30.01.2026

OFFICE ORDER

In compliance with O.A. No. 553 of 2025 passed by the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi, the following Safai Karamcharis (SKs) are hereby posted to look after the daily cleanliness and upkeep of the Dhalao at Jangpura-A, Ward No. 142 (Daryaganj), with immediate effect and until further orders. The details of the SKs are as under:

Sl. No.	Name and designation of the Safarikaramchari	BMID No.	Duty Period	Place of Dhalao
1.	Sh. Bharat Bhushan, S/o Sh. Randhir, Designation: Regular Karamchari (RSK)	15003092	06:00 AM to 02:00 PM	Dhalao at Jangpura-A, Ward No. 142 (Daryaganj)
2.	Sh. Rajender S/o Sh. Joginder, Designation : Daily Wager Karamchari (DWSK)	70271697	02:00 PM to 10:00 PM	

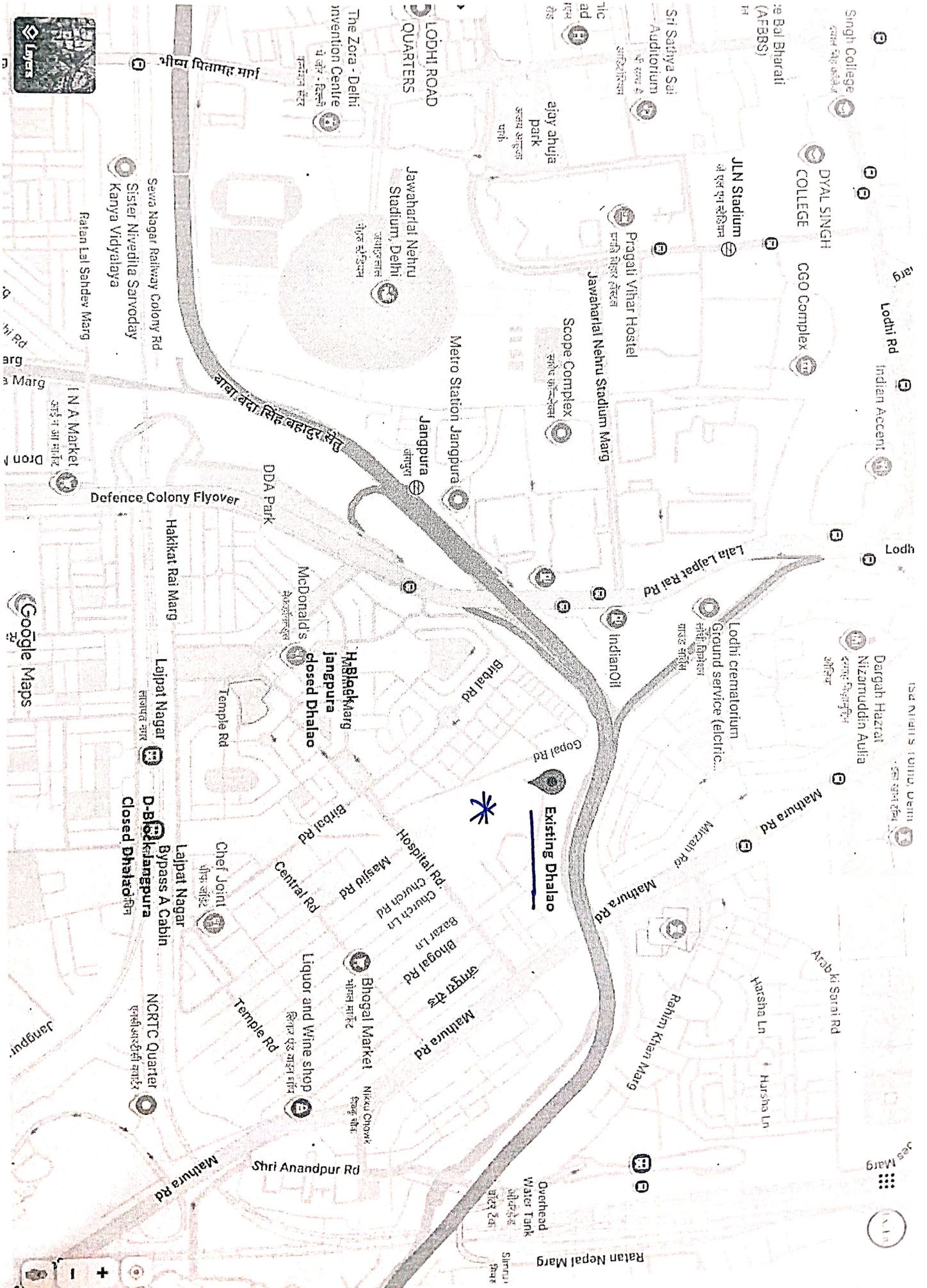

 Assistant Commissioner
 Central Zone, MCD

Copy to-

1. AO/DEMS/CNZ.
2. Concerned SS/DEMS.
3. Concerned SI/DEMS
4. Official Concerned.
5. O/c.

Copy for kind information to:

1. DC / Central Zone.



Annexure - C



GPS Map Camera



New Delhi, Delhi, India 

2\22a, Jangpura, Bhogal, New Delhi, Delhi
 110014, India
 Lat 28.585715° Long 77.2448°
 Monday, 02/02/2026 01:25 PM GMT +05:30



GPS Map Camera



New Delhi, Delhi, India 🇮🇳
2\22a, Jangpura, Bhogal, New Delhi, Delhi
110014, India
Lat 28.58571° Long 77.244791°
Monday, 02/02/2026 01:26 PM GMT +05:30



GPS Map Camera



Google

New Delhi, Delhi, India 🇮🇳
 2\22a, Jangpura, Bhogal, New Delhi, Delhi
 110014, India
 Lat 28.585717° Long 77.244789°
 Monday, 02/02/2026 01:25 PM GMT +05:30